

ITEM NO.801

COURT NO.5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9692-9693/2024

DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT

Appellant(s)

VERSUS

SHIV CHARAN & ORS.

Respondent(s)

WITH

CrI.A. No. 2925/2025 (II-A)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 211228/2025

Date : 17-10-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s)

Mr. S.D. Sanjay, ASG

Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Mr. Gautam Khazanchi, Adv. (mentioned by)

Mr. Vipul Kumar, AOR

Mr. Arnav Narain, AOR

Mr. Ravi Raghunath , AOR

Mr. Sudarshan Lamba, AOR

Mr. Anupam Singh , AOR

UPON being mentioned the Court made the following
O R D E R

CrI.A. No. 2925/2025

De-tagged.

List the matter on 11.11.2025.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR